## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 263/16	TP 113/17	Hearing	433(e)	Livingston India Pvt. Ltd., Vs AXISCADES Aerospace & Technologies Ltd.

& PHONE NUMBER

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

SIGNATURE

for Axis cades

Put htd - Respondent.

Shubar Widge

Counsel for petitioner is presentPoovaiah & co. filed vakalatfor respondent. Petitioner is directed to comply the provisions and rules framed under the I&B Code. Meanwhile, objections if any.

List it on 24.04.2017.

MEMBER (T)